## [English]

## Setting up of Sea-food <br> Procurement Centre at Portonovo in Tamil Nadu

756. DR. P. VALLAL PERUMAN: Will the Minister of COMMERCE be pleased to state:
(a) whether the Government propose to set up a sea-food procurement centre at Portonovo in South Arcot District of Tamil Nadu to promote sea-food exports;
(b) whether the Government also propose to advance loans and grants to fishermen to promote export oriented fishing: and
(c) the other schemes under the consideration of the Government to promote sea-food export from Portonovo?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) No. Sir.
(b) Yes. Sir. Credit for fishing activity is available through normal banking channels. Government also implements various schemes through Marine Products Export Development Authority for promoting seafood industry to augment export of marine products.
(c) No separate scheme to promote sea-food export from Portonovo alone is under consideration.

## Imports through Replenishment Licences

757. SHRI SRIBALLAV PANIGRAHI: Will the Minister of COMMERCE be pleased to state:
(a) the quantum of import in terms of rupee through the replenishment licences during January-June; 1991;
(b) the quantum of replenishment (REP) licences and special kind of REP licences issued during the period;
(c) the items covered under the special kind of replenishment licences; and
(d) what type of control the Government envisage as far as replenishment licences are concerned?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) Import statistics are compiled com-modity-wise. Therefore, it is not possible to provide figures separately in respect of imports through the REP licences:
(b) As per the data available the following licences were issued during January-March. 1991:-


